

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 33
C.P. (IB)/569(MB)2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH.VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **05.09.2023**

NAME OF THE PARTIES: - **VINSARI FRUTECH LIMITED V/S**
RANGBEHARI PURSHOTTAMDAS BHOOT

Section 95(1) of the IBC, 2016

ORDER

None present on either side. Ld. Counsel appearing for the petitioner is directed to appear before the next date of hearing failing which, this Bench shall proceed to decide the matter on the basis of material available on record and verbal arguments on that day. List this matter on Board on 13.10.2023.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Jagdish